

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 281/GT/2020**

Subject : Petition for determination of tariff of Tanda STPS, Stage-II (1320 MW) for the period from anticipated COD of Unit-I (i.e. 1.11.2019) to 31.3.2024

Petitioner : NTPC Ltd.

Respondents : UPPCL & 5 ors

Date of Hearing : **6.1.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Ashutosh K. Srivastava, Advocate, NTPC  
Shri Nihal Bhardwaj, Advocate, NTPC  
Shri Shiv Bhavan, NTPC

**Record of Proceedings**

The Petition was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that though the present petition was filed in 2020, the same was amended in 2021 and again in 2022, pursuant to the COD of the units of the generating station. He also made detailed oral submissions along with the reasons for time overrun involved in the declaration of COD of the units.

3. None appeared on behalf of the Respondents, despite notice.

4. Meanwhile, the Commission, directed the Petitioner to furnish the following additional information, on or before **6.2.2023**, after serving copy to the Respondents:

- (a) *Copy of original investment approval or RCE along with details of original scope of work approved by the Board and DPR along with CPM analysis, PERT & Bar chart indicating the critical activities / milestones (enclosed at Annexure I) and deviation thereof with supporting documents.*
- (b) *Details of works under original scope claimed after the cut-off date along with the detailed bifurcation.*
- (c) *Auditor's Certificate in respect of the capital cost, year-wise initial spares up to cut-off date (on cash and accrual basis) and computation of IDC & IEDC along*



*with editable soft copy with formula and linkages, earnings from infirm power, LD recovered and insurance amount claimed and received till actual COD's of Units.*

- (d) As per 40(2) of the 2019 Tariff Regulations, the details of Form 15 along with report of CIMFR / Third Party for each year upto 31.12.2022 along with adjustment / compensation made in lieu of quality and quantity of coal and details of expenditure claimed under handling, sampling and such other similar charges mentioned in Form-15;*
- (e) Details of guaranteed parameters with regards to Boiler efficiency and turbine cycle heat rate and unit heat rate, duly certified by OEM;*
- (f) The gross Block as on COD of respective units at Form -L is at variance with the Auditor's certified gross block as per IGAAP. The variance shall be reconciled with modifications of necessary tariff forms / Auditor's certificate;*
- (g) Reconciliation of IDC & FC claimed as on COD as per Form-B with that of Form 14;*
- (h) Detailed calculation for IDC, FC, FERV and notional IDC calculations with linkages along with soft copy;*
- (i) Reasons for variation in liability claimed in Form 9A vis-à-vis Form S claimed by the Petitioner and to reconcile the same.*

5. The Respondents are permitted to file their replies, on or before **20.2.2023**, after serving copy to the Petitioner, who shall file its rejoinder, if any, by **6.3.2023**. The parties shall ensure the completion of submissions within the due dates mentioned and no extension of time shall be granted for any reason.

6. The petition shall be listed for hearing on **16.3.2023**.

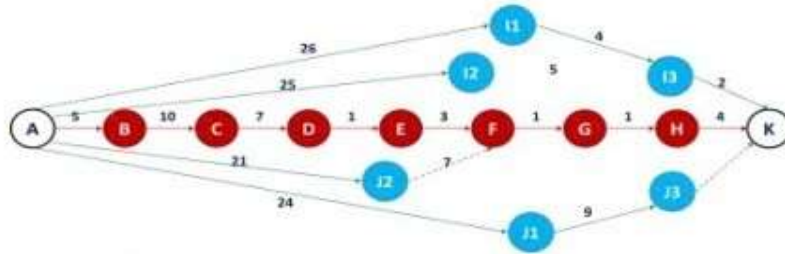
**By order of the Commission**

**Sd/-**

(B. Sreekumar)  
Joint Chief (Law)



**Annexure-1: Sample CPM chart for Time Overrun**



Process	Activity	Schedule Start Date	Schedule Completion Date	Actual Start Date	Actual Completion Date	Schedule Duration (Month)	Actual Duration (Month)	Delay (Days/Month)	Reasons of delay with individual delay (Start and End date)
A	Investment Approval (Zero Date)								
B	Boiler Foundation								
C	Boiler Erection								
D	Boiler Drum Lifting								
E	Condenser Erection								
F	Turbine Erection								
G	Boiler Hydro Test								
H	Turbine Box – Up								
I	TG Erection Schedule								
I1	MGR								
I2	Track hopper/Wagon Tripler								
I3	Coal Handling Plant								
J	Boiler Light- up								
J1	ESP								
J2	Chimney								
J3	Ash Handling System								
K	Steam Blowing								
L	Synchronisation & Trial								
M	COD								
.....	.....								

*Note: This is a sample format. Activity may change from case to case basis.*

